

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2224  
(To be answered on the 10<sup>th</sup> March 2016)**

**NAMING OF AIRPORTS**

**2224. MOHAMMED FAIZAL**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the extant policy governing the naming of airports in the country;
- (b) whether the Government has received any proposals from various States for naming of new airports on the names of their home town; and
- (c) if so, the details thereof and action taken by the Government thereon, State/UT-wise;

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

(a): As a general practice, the requests for naming/renaming of airports are considered based on the recommendations of the concerned State Government supported by a Resolution duly passed in the respective State Legislative Assemblies.

(b): No, Madam.

(c): Does not arise.

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